## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 27.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

| C.P. No. or<br>C.A. No. | T.P. No. | Purpose | Section | Name of the Parties<br>M/s. / Mr.  |
|-------------------------|----------|---------|---------|------------------------------------|
| CP No.115/<br>BB/17     |          |         | 66      | Levigo Engineering India Pvt. Ltd. |

|        | · · · · · · · · · · · · · · · · · · · |        | TION TO WHOM | SIGNATURE |
|--------|---------------------------------------|--------|--------------|-----------|
| PRADEE | PB                                    | Levigo | Engineering  | (D) 1.    |
| FULKA  | PNI                                   | India  | Put Ltd      | Tulip K   |
| 3986 F | 71214                                 |        |              |           |

The matter is listed today for admission. PCS for petitioner is present. He has filed memo of appearance on behalf of the petitioner. The PCS reported that he would file the audited and adopted balance sheet as on 31.03.2017 during the course of enquiry and requested the Tribunal to issue notice to ROC and RD and also to the creditors.

Issue notice to the ROC, RD and also to the creditors. Petitioner has to file compliance report about issuance of notice to the ROC, RD and creditors along with acknowledgment for having served notices on them.

List it on 17.10.2017.

MEMBER (J)

MEMBER (T)